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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.157/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & Anr.-Versus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOUBEY, Aew. }
2. CS TANVEE, PCS } Respondents

Tanvee
16/01/18

1. CS SANJAY KUMAR GUPTA, PCS
2. CS ROHIT KUMAR KESARI, PCS
3. CS RAHUL PARASRAMPURIA, PCS
4. Mr. PRASHANT K.R. TRIPATHI Advocate } Petitioners

Sanjay
16.1.18

ORDER

Ld. Counsel for the petitioners as also Ld. Counsels for the respondents are present.

List on 06.02.2018 for hearing.

sd

(Jinan K.R.)
Member (Judicial)

sd

(V.P. Singh)
Member (Judicial)